

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 24.10.2018**

**NOTICE**

Take notice that the following matter listed on 10.10.2018 in the Court of Chairperson will be listed as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	Competition Appeal (AT) No. 07 of 2018	The Board of Control For Cricket In India Vs. CCI &Anr.	10.10.2018	30.11.2018

By Order

Joint Registrar

*Ch. R. S. Rao*  
24/10/18

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*CA 24-10-18*